

Privilege Motion against Sh. Kehar Singh, MLA

Motion moved by/Date of motion	<u>Subject</u> The following Privilege Motion has been referred by the House to the Committee of Privileges.	Date of Statement of Sh. Kehar Singh, MLA on the Floor of the House.
Shri Shyam Singh Rana, MLA on 25 th October, 2017	Regarding leveling allegations by Sh. Kehar Singh, MLA against Shri Gian Chand Gupta, MLA during the discussion in his speech in the session that he is collecting Rs. 300/- from each "Rehriwalas" in Panchkula. When he was asked to give evidence in this regard then he stated that he has heard such from the people and he expressed his inability to clarify about the said matter. In this way he has misled this August House. The matter was referred by the House to the Committee of Privileges on 25 th October, 2017.	25 th October, 2017